THE MINISTER OF CIVIL AVIA-TION (SHRI C.M. IBRAHIM): Madam, I have also made the statement in the Lok Sabha on the air crash.

THE DEPUTY CHAIRMAN: Let us get this laid first.

SHRI SATISH AGARWAL: Similarly, Mr. Ibrahim can lay the statement and clarification can be taken up later on.

THE DEPUTY CHAIRMAN? MR. Agarwal, I can run the House. You don't keep on interrupting. It is very irritating. Mr. Gujral, please lay your statement.

## STATEMENT BY MINISTER (i) Situationin Afghanistan

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): Madam, I lay on the Table of the House a statement regarding the situation in Afghanistan. I also assure my friends that since on 3rd December there is going to be a debate here, I can reply to those questions at that time also.

THE DEPUTY CHAIRMAN: Mr. C.M. Ibrahim—the same thing as suggested by Mr. Agarwal also. Your statement should be laid on the Table.

## STATEMENT BY MINISTER

(ii) Collision between Saudi Aribian and Kazakhstan Aircraft on 12th November 1996 Near Delhi

THE MINISTER OF CIVIL AVIA-TION (SHRI C.M. IBRAHIM): Madam, I beg to lay on the Table, a statement regarding mid-air collision between Saudi Arabian and Kazakhstan aircraft on 12th November 1996 near Delhi.

THE DEPUTY CHAIRMAN: Mr. Chaturnan Mishra-statement about drought in Orissa. Please lay it on the Table.

## STATEMENT BY MINISTER

(iii) Situation Caused by Drought in Orissa

THE MINISTER OF AGRICUL-TURE (SHRI CHATURANAN MISH-RA): Madam, I beg to lay on the Table a statement regarding the drought situation in Orissa.

**उपसभापतिः** कापीज के लिए आप कोशिश करिएगा कि जल्दी कल ही तक हो जाएं।

श्री चतुरानन मिश्र: कल ही भेज देंगे सब ।

THE DEPUTY CHAIRMAN: Before I adjourn the House, I want to say one word-that if on the statement the Members restricted themselves to short questions and did not repeat the same questions, then, perhaps, we could have finished all the three statements. Now, it is not anybody else's loss. The loss is of the Members because, otherwise we would have had the Afghan situation, we would have had the statement on the mid-air collision and also the statement on the drought situation in Orissa. We have deprived the Members from Orissa and all those who are interested in the other subjects. So, next time we should be a little careful about it ..... (Interruptions)....

आप कुछ फरमा रहे हैं?

श्री मोहम्मद आजम खान (उत्तर प्रदेश): मैं जानना चाहूंगा कि सी॰एम॰ इब्राहीम साहब का रिटन स्टेटमेंट सरकुलेट होगा और इस पर कोई सप्लीमेंट्री क्वेश्वन नहीं होगा?

उपसभापति : होगा, होगा। क्लैरोफिकेशन— हमारे हाउस की एक प्रथा है कि जो भी स्टेटमेंट होते हैं उस पर क्लैरोफिकेशन. होते हैं। तो जिस दिन क्लैरोफिकेशन होंगे आप उस दिन पूछ लीजिएगा।

SHRI JOHN F. FERNANDES (Goa): Postpone it to Friday, Madam.

THE DEPUTY CHAIRMAN: I don't know. It depends on what business we will have.

SHRI JOHN F. FERNANDES: Otherwise it will have no relevance.

THE DEPUTY CHAIRMAN: I know. It is already delayed, very much delayed. We should have had it two, three days before.

SHRI JOHN F. FERNANDES: It should be listed for Friday, Madam.

SHRI V. NARAYANASAMY: We can seek clarifications on the drought situation in Orissa and the mid-air collision near Delhi tomorrow at 12 O'clock.....(Interruptions)....

THE DEPUTY CHAIRMAN: I will look into the business for tomorrow. About having them at 12 O'clock, I don't know. If everybody decides that they don't want Special Mentions and Zero Hour submissions, then, fine. Otherwise, no. We can't have our cake and cat it too!

DR. BIPLAB DASGUPTA (West Bengal): We leave it to you, Madam.

THE DEPUTY CHAIRMAN: We will discuss it in the morning with the Chairman. If he wants to adjust some time, he will see that the Ministers are available. Okay? Thank you for all the cooperation.

I adjourn the House till 11 O'clock tomorrow.

The House then adjourned at thirty-three minutes past six of the clock till eleven of the clock on Thursday, the 27th November 1996.